

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2831
ANSWERED ON:14.03.2011
MODIFICATIONS IN FUEL EFFICIENCY NORMS
Deora Shri Milind Murlu

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is planning to modify the fuel efficiency norms prevalent in the country at present;
- (b) if so, the details thereof;
- (c) the objective behind the modification and the intended benefits;
- (d) the proposed timeframe for the norms to come into force; and
- (e) the contribution of the transport sector towards greenhouse emissions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (d) There are no norms which have been prescribed for fuel efficiency at present. However, the Government has felt it appropriate to lay down fuel efficiency norms for various categories of motor vehicles under Energy Conservation Act, 2001, administered by Ministry of Power in order to save fossil fuel as well as to enable the consumers to select a fuel efficient vehicle of their choice. Finalisation of such norms involves in-depth examination and consultation with various stakeholders including concerned line Ministries/ Departments. As such the Government has not fixed any target date for notifying the fuel efficiency norms.

(e) This Ministry does not maintain any data or record relating to the contribution of the transport sector towards greenhouse gas emissions.